

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †5503**  
ANSWERED ON-05.04.2022

**RECORD OF RIGHTS UNDER SVAMITVA**

†5503. SHRI NARANBHAI KACHHADIYA:  
SHRI PARBATBHAI SAVABHAI PATEL:  
SHRI SUDHAKAR TUKARAM SHRANGARE:  
SHRI PRADEEP KUMAR SINGH:  
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:  
SHRI DEVJI M. PATEL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the SVAMITVA scheme has been implemented to provide 'Record of Rights' to the owners of rural households having houses in the villages of the country including Bihar, Maharashtra, Rajasthan and Gujarat and if so, the details of main objective of this scheme;
- (b) the details of the major achievements of this scheme particularly in Maharashtra;
- (c) the number of villages of Araria of Bihar, Madha Parliamentary Constituency and Latur district of Maharashtra, Jalore and Sirohi districts of Rajasthan and Gujarat where drones have been flown under this scheme; and
- (d) the total number of families that have been distributed property cards, district-wise?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

- (a) The Central Sector Scheme "SVAMITVA" aims to provide the 'Record of Rights' to village household owners possessing houses in inhabited areas (Abadi) in villages with issuance of legal ownership rights (Property cards/Title deeds). Under the scheme, the land parcels in inhabited area of all the villages of the country are surveyed using drones. It is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, Survey of India (SoI), State Revenue Department, State Panchayati Raj Department and National Informatics Centre. States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme.

So far 29 States/UTs, including the States of Maharashtra, Rajasthan and Gujarat have signed MoU with SoI. Since the State of Bihar has not yet signed the MoU with SoI, the scheme has not yet been initiated in the State of Bihar.

(b) So far, drone flying has been completed in 1,21,933 villages across 29 States/UTs of the country including 16,027 villages in 33 districts of Maharashtra. Drone flying has been saturated in the Wardha and Akola districts of Maharashtra. Further, 3,14,601 property cards have been prepared in 2,099 villages of Maharashtra and 1,35,868 property cards have been distributed in 950 villages of Maharashtra.

(c) As Bihar has not yet signed the MoU with SoI, the scheme is yet to initiate in the State. Hence, no drone flying is done in Araria district of Bihar. Drone flying has been completed in 217 villages of Madha Parliamentary Constituency, Maharashtra; 524 villages of Latur District, Maharashtra. Drone flying is yet to commence in Jalore and Sirohi Districts of Rajasthan. Drone flying is completed in 561 villages of 12 Districts of Gujarat.

(d) The District-wise detail of the total number of families that have been distributed property cards is not maintained by the Central Government. However, the State-wise details of the total number of property cards distributed are attached at **Annexure**.

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**Annexure**

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 5503 answered on 05.04.2022 regarding 'SVAMITVA SCHEME'.

**Details of Property Card distribution under SVAMITVA scheme**

S.No.	States/UTs	Property Card Distributed	
		No. of villages	No. of Property Cards
1	Andhra Pradesh	0	0
2	Arunachal Pradesh	0	0
3	Assam	0	0
4	Chhattisgarh	0	0
5	Dadra and Nagar Haveli and Daman and Diu	0	0
6	Gujarat	0	0
7	Haryana	3,112	3,87,019
8	Himachal Pradesh	0	0
9	Jammu and Kashmir	0	0
10	Jharkhand	0	0
11	Karnataka	836	1,90,048
12	Kerala	0	0
13	Ladakh	2	23
14	Lakshadweep Islands	0	0
15	Madhya Pradesh	4,732	4,24,287
16	Maharashtra	950	1,35,868
17	Mizoram	0	0
18	Odisha	0	0
19	Pondicherry	0	0
20	Punjab	0	0
21	Rajasthan	38	582
22	Sikkim	0	0
23	Tamil Nadu	0	0
24	Uttar Pradesh	15,940	22,37,099
25	Uttarakhand	3,004	1,16,000
26	Andaman and Nicobar	0	0
27	Goa	0	0

28	Manipur	0	0
29	Tripura	0	0
Total		28,614	34,90,926

Note: Property card data as shared by the respective States.